Procedure for filing application

A person can seek information from the APTEL under the provisions of RTI Act, 2005 by adopting the following procedure

1.

An application in writing should be addressed to the PIO accompanied by a fee of Rs 10/- in the form of Demand Draft/Banker's cheque/Postal Order payable to Pay & Accounts Officer, Ministry of Power, New Delhi. The application can either be given in person or through post or email (followed by the application fee).

2. If the information requires photocopying, the applicant will deposit a fee of Rs 2 per page (A-3/A-4 size).